# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

## LOK SABHA

## UNSTARRED QUESTION NO.3316 TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2023

#### **Group Accident Insurance for Active Fishermen**

#### 3316. SHRI JAYADEV GALLA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the data of the total amount of funds released as premiums for fishermen under the Group Accident Insurance for Active Fishermen Scheme from 2017- 18 to 2022-23, year-wise;
- (b) the data of fishermen who received the premium due to death or permanent total disability, year and State-wise; and
- (c) the data of fishermen in Andhra Pradesh who received the premium due to death or permanent total disability and premium due to partial disablement, year and district-wise?

#### ANSWER

# THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a): The year-wise amount of central funds released as premiums for fishermen under the Group Accident Insurance for Active Fishermen Scheme from 2017- 18 to 2019-20 under the erstwhile CSS-Blue Revolution: Integrated Development and Management of Fisheries and from 2020-21 to 2022-23 under Pradhan Mantri Matsya Sampada Yojana(PMMSY) is as under:

(Rs. In lakh)

2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
636.47	196.22	223.2867	0.00	1041.00	1469.00

(b) and (c): The State-wise and year wise details of the nos of fishermen who received the premium due to death or permanent total disability from 2017-18 to 2022-23 is at **Annexure.** Further, Government of Andhra Pradesh has so far not participated for Group Accident Insurance Scheme under Pradhan Mantri Matsya Sampada yojana. being implemented by Department of Fisheries, Government of India.

# Annexure-I

Statement referred to in reply of Lok Sabha unstarred Question No 3316 put in by Shri Jayadev Galla, Hon'ble Member of Parliament for answer on 21<sup>st</sup> March, 2023 regarding 'Group Accident Insurance for Active Fishermen': Year wise and State wise details of nos of fishermen who received the premium due to death or permanent total disability under the erstwhile Blue Revolution Scheme and ongoing PMMSY scheme

	Name of the States/ UTs	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	Total
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
1	Andhra Pradesh	-	17	-	-	-	-	17
2	Assam	-	4	-	-	2	-	6
3	Bihar	6	6	8	-	-	-	20
4	Chhattisgarh	5	27	5	3	-	-	40
5	Gujarat	3	6	-	1	-	-	10
6	Himachal Pradesh	2	7	4	-	3	-	16
7	Jammu & Kashmir	1	3	1	-	-	-	5
8	Jharkhand	2	3	2	1	-	-	8
9	Karnataka	15	29	5	3	-	-	52
10	Maharashtra	2	11	5	-	-	-	18
11	Madhya Pradesh	12	14	1	-	-	-	27
12	Manipur	1	4	-	-	-	-	5
13	Odisha	52	61	12	8	4	-	137
14	Puducherry	4	5	-	-	5	-	14
15	Punjab	-	1	-	-	-	-	1
16	Rajasthan	1	-	-	-	-	-	1
17	Tamil Nadu	124	114	346	10	70	5	669
18	Telangana	55	49	29	10	152	17	312
19	Uttar Pradesh	7	1	2	-	-	1	11
20	A & N Islands		-	1	-	-	-	1
	Total	292	362	421	36	236	23	1,758

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